

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
SUPPLEMENTARY CAUSE LIST OF COURT NO. 2**

Date : 12th May, 2017

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE DR. NAGIN NANDA
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 285/2017	M/s Khalid Tannery Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in